

Annexure-3

Name of the corporate debtor: Tirumalla Oil Refinery Pvt Ltd ; Date of commencement of CIRP: 06.08.2024 ;
List of creditors as on: 10.09.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	The Maharashtra State Co-Op Bank		2,04,39,78,372.00	2,04,39,78,372.00	Secured	2,04,39,78,372.00	0	No	38.89%					
2	The Mumbai District Co-Op Bank		44,36,66,710.00	44,36,66,710.00	Secured	44,36,66,710.00	0	No	8.44%					
3	The Thane District Co-Op bank		33,26,92,000.00	33,26,92,000.00	Secured	33,26,92,000.00	0	No	6.33%					
4	Samunnti Financial Intermediation & services Pvt. Ltd.		10,69,79,079.00	10,69,79,079.00	10,69,79,079.00	10,69,79,079.00	0	No	2.04%					
			2,92,73,16,161.00	2,92,73,16,161.00					55.70%					